DECLARATION OF ASSETS OF MR. JUSTICE GURMEET SINGH SANDHAWALIA, HIS SPOUSE AND DEPENDANT AS ON 09.02.2021

1. Immoveable Property

(A) Self

(i) Built up double storey residential House No.461, Sector 6, Panchkula measuring little over two kanals.

Co-sharer as per family settlement dated 03.06.2005.

(ii) Constructed Industrial Shed in Industrial Area, Phase-I, Chandigarh measuring one kanal.

-DO-

(iii) Constructed Indstrual Shed in Industrial Area, Phase-II, Chandigarh measuring one kanal.

-DO-

(iv) Plot measuring 2 Kanals in Sector-5, Ecocity-1, New Chandigarh (Mullanpur), purchased on sale of Plot No.9, Block A, Street No.1, 400 Sq. Yard, Eco-city-1, Mullanpur and a plot in Sector-7, Panipat measuring 14 Marlas. The aforesaid plot is mortgaged with the State Bank of India.

Co-owner with spouse

(B) Spouse

(i) Built up one kanal house in Sector-4, MDC, Panchkula.

Sole owner vide allotment letter dated 05.10.2006.

(ii) Commercial property (SCF) in Ansal Highway Plaza, Phagwara Jalandhar GT Road (Kapurthala).

25% share as co-sharer

(iii) Plot measuring 2 Kanals in Sector-5, Ecocity-1, New Chandigarh (Mullanpur), which is mortgaged with the State Bank of India.

Co-owner with spouse

II. Moveable Property

Motor Vehicles

(i) Skoda Car purchased in September, 2009.

Continued.....Page 2

Bank Deposits, Fixed Deposits, Shares, Public Provident Fund, GPF, Debentures, Mutual Funds etc.

(A) Self & HUF

| (i) | PPF Account | ₹15,02,351/- |
|-------|--|------------------------|
| (ii) | Post Office Deposits | ₹4,51,000/- |
| (iii) | LIC policy with yearly premium and due | ₹10,89,600/- |
| , , | in year 2022. | |
| (iv) | Bank FDRs | ₹3,50,000/- (Approx.) |
| (v) | Saving Bank Accounts | ₹32,00,000/- (Approx.) |
| (vi) | General Provident Fund | ₹7,52,012/- |
| (vii) | IDFC Bonds | ₹20,000/- |

(B) Spouse

| (i) | PPF Account | ₹41,89,090/- |
|-------|----------------------|------------------------|
| (ii) | Post Office Deposits | ₹4,51,000/- |
| (iii) | Saving Bank Accounts | ₹16,00,000/- (Approx.) |
| (iv) | Bank FDRs | ₹22,00,000/- (Approx.) |

- (v) 2000 grams of gold in the form of jewellery received as Istridhan and bought over the years.
- (vi) 11 sovereigns of gold and 130 Grams bar
- (vii) Silver 3 Kilograms in the form of utensils etc.
- (viii) 4 Diamond tops and rings.
- (ix) IDFC Bonds

₹20,000/-

(C) Dependent Son

(i) PPF Account ₹7,71,489/-

- (ii) TATA AIG Policy payable for Rs.3 lacs + bonus.
- (iii) Harley Davidson Motorcycle (2014 Model)

Place: Chandigarh Dated: 09.02.2021 Sd/(G.S.SANDHWALIA)
JUDGE